Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 3275 TO BE ANSWERED ON 01.01.2019

CONSUMER WELFARE FUND

3275. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI: DR. SUNIL BALIRAM GAIKWAD: SHRI TEJ PRATAP SINGH YADAV: SHRI BHOLA SINGH: SHRIMATI ANJU BALA: SHRI L.R. SHIVARAME GOWDA: SHRI V. PANNEERSELVAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the aims and objectives for setting up Consumer Welfare Fund;
- (b) whether the Government has achieved the objective for which the fund has been set up, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken any steps to revise the guidelines for Consumer Welfare Fund to suit to the present day requirements, if so, the details thereof;
- (d) whether any action has been taken against the agencies/organizations availing benefits from consumer welfare fund but not engaging in any activity for consumer welfare during the last three years and the current year, if so, the details thereof, State-wise;
- (e) whether the Government also plans to set up Consumer Welfare Funds at State level to increase the coverage and horizon of disseminating relevant information to the consumers and if so, the details thereof along with the funds allocated/utilized for the said purpose; and
- (f) the details of the other steps taken by the Government to promote and protect the welfare of the consumers by creating awareness and strengthening consumer movements in the country?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c) : Consumer Welfare Fund(CWF) was created in 1992 with the objective of providing financial assistance to promote and protect the welfare of the consumer, create consumer awareness and strengthen consumer movement in the country, particularly in rural areas. The Consumer Welfare Fund Guidelines was framed in 1993 and revised in 2007 and then in 2014 to suit to the present day requirements.

(d) : Out of the agencies/organisations funded from Consumer Welfare Fund during the last three years and the current year, no agency/organisation was found which has availed benefits from Consumer Welfare Fund but has not carried out activities for consumer welfare.

(e) : The Consumer Welfare Fund at the State level is being set up by contribution by the Centre and State in the ratio of 75:25(which is 90:10 in the case of special category States). A total of 14 State Governments have set up their State Consumer Welfare Fund. The Centre's share released to these States is as per details given at **Annexure**.

(f) : To protect and promote the interest of the consumers, the Department has been conducting a countrywide multimedia awareness campaign through Bureau of Outreach & Communication (BOC), Doordarshan Network (DD), All India Radio (AIR), Lok Sabha TV (LSTV) and National Film Development Corporation (NFDC) on various issues related to consumer rights and responsibilities across diverse subjects. To create awareness amongst the people living in rural & backward areas, the Government is also taking part in important fairs/festivals/exhibitions.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.3275 FOR 01.01.2019 REGARDING CONSUMER WELFARE FUND.

Details of amount given as Centre's share to State Governments for setting up of State Consumer Welfare Fund

		(Rs. in Lakh)	
S.No.	Name of States	Amount Released	
1.	Gujarat	750	
2.	Andhra Pradesh	750 *	
3.	Orissa	750	
4.	West Bengal	750	
5.	Bihar	750	
6.	Nagaland	900	
7.	Karnataka	750	
8.	Tamil Nadu	750	
9.	Madhya Pradesh	750	
10.	Kerala	750	
11.	Haryana	750	
12.	Jharkhand	713.47	
13.	Telangana	749.92 **	
14.	Rajasthan	700	

* After bifurcation of Andhra Pradesh, the Government of Andhra Pradesh has transferred Rs.2,70,92,000 to the Govt. of Telangana.

** This amount includes an amount of Rs. 2,70,92,000 which they had received from Govt. of Andhra Pradesh